

12.05 hrs.

ESTIMATES COMMITTEE

SIXTY-FIFTH REPORT

Shri A. C. Guha (Barasat): I beg to present the Sixty-fifth Report of the Estimates Committee on the Ministry of Railways—North Eastern Railway.

12.05½ hrs.

ELECTION TO COMMITTEE

INDIAN SUGARCANE COMMITTEE

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to move:

“That in pursuance of Rule I of the Rules and Regulations of the Indian Central Sugarcane Committee, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct two members from amongst themselves to serve as members of the Indian Central Sugarcane Committee for the next term commencing from the 1st April 1965”.

Mr. Speaker: The question is:

“That in pursuance of Rule I of the Rules and Regulations of the Indian Central Sugarcane Committee, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Indian Central Sugarcane Committee for the next term commencing from the 1st April 1965”.

The motion was adopted.

12.06 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1964-65

The Minister of Finance (Shri T. T. Krishnamachari): I beg to present a Statement showing Supplementary Demands for Grants in respect of Budget (General) for 1964-65.

12.06½ hrs.

RE: RULING ON POINT OF ORDER RAISED ON 22-2-1965

Mr. Speaker: We will take up further consideration.....

Shri Daji (Indore): Before that, I have one submission to make. You were good enough to say yesterday that the Home Minister would address us this morning in connection with the point raised yesterday regarding some documents. Do we take it that he does not wish to address us?

Mr. Speaker: First I will also take some time to study the question. Then I will call upon some representatives of Government, whoever he might be to address the House. After that, I will give my ruling.

Shri Daji: May I request that we may be informed beforehand so that we may also be prepared?

Mr. Speaker: Yes. It would not be possible for me to give my decision by tomorrow even. I will require a little more time.

Shri A. P. Jain (Tumkur): Have your time, Sir.

Mr. Speaker: I will take some time. I will inform the House beforehand.

Shri P. K. Deo (Kalahandi): Till then nobody will be permitted to quote from the report?

Mr. Speaker: Hon. Member would realise that I cannot allow this to be quoted now pending a decision.